

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH & FAMILY WELFARE
DEPARTMENT OF HEALTH & FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 3853
TO BE ANSWERED ON 11th AUGUST, 2023**

CORRUPTION IN PURCHASE OF MEDICINES

3853. SHRI RAHUL KASWAN:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government has conducted investigation/survey of the incidents of corruptions in purchase of materials, medicines and equipments being provided by the Government to Government hospitals and medical colleges;
- (b) if so, the medical college-wise, district-headquarters-wise and hospital-wise details thereof in Rajasthan;
- (c) whether the Government is aware of the differences in prices amounting to lakhs of rupees for purchase of similar medicines, equipments and materials in Government hospitals and medical colleges through Rajasthan Medical Education Society (Raj-MES) as revealed in the audit survey by the Government; and
- (d) if so, the details thereof along with the corrective steps taken in this regard?

**ANSWER
MINISTER OF STATE FOR HEALTH AND FAMILY WELFARE
(PROF. S. P. SINGH BAGHEL)**

(a) to (d) The Government has a policy of zero tolerance towards corruption and it is committed to act stringently against any act of corruption. The Government of Rajasthan has not communicated about any investigation/survey of incident of corruption and the differences in prices amounting to lakhs of rupees in purchase of materials, medicines and equipments provided to Government hospitals and medical colleges in Rajasthan.
